(ii) Review by the Government on the Audited Accounts of the New Mangalore Port Trust for the year 1995-96.

[Placed in Library, See No LT-679/96]

- (c) (i) Annual Accounts of the Jawaharlal Nehru Port Trust for the year 1995-96, together with Audit Report thereon.
 - (ii) Review by the Government on the Audited Accounts of the Jawaharlal Nehru Port Trust for the year 1995-96.

[Placed in Library, See No LT-680/96]

- (4) A copy each of the following papers (Hindi and English versions) under Section 5E of the Dock Workers (Regulation of Employment) Act, 1948:-
 - (i) Annual Report of the Ex. Bombay Dock Labour Board for the period from the lst April, 1994 to the 31st March, 1995, together with Audited Accounts.
 - (ii) Review by the Government of the working of the Ex. Bombay Dock Labour Board, for the period from the 1st April, 1994 to the 31st March, 1995.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No LT-681/96]

(6) A copy of the Memorandum of Understanding (Hindi and English versions) between the Cochin Shipyard Limited and the Ministry of Surface Transport for the year 1996-97.

[Placed in Library, See No LT-682/96]

- (7) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Jawaharlal Nehru Port Trust for the year 1995-96.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Port Trust for the year 1995-96.

[Placed in Library, See No LT-683/96]

- (8) (i) A copy of the Annual Administration Report (Hindi and English versions) of the New Mangalore Port Trust for the year 1995-96.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the New Mangalore Port Trust for the year 1995-96.

[Placed in Library, See No LT-684/96]

- (9) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
 - (i) Review by the Government of the working of the Dredging Corporation of India Limited, Visakhapatnam, for the year 1995-96.
 - (ii) Annual Report of the Dredging Corporation of India Limited, Visakhapatnam, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller an Auditor General thereon.

[Placed in Library, See No LT-685/96]

(Interruptions)

[English]

SHRI NIRMAL KANTI CHATTERJEE (Dumdum) : Sir, Shri Sukh Ram has been rearrested, but it has not been mentioned in part II of the Bulletin. We have not been informed about it.

MR. SPEAKER : We will start the Zero Hour. We have fifty minutes time. Shri Gopal Tandel please try to be brief so that everybody gets a chance in these fifty minutes.

SHRI GOPAL TANDEL (Daman & Diu) : Sir, the Government of Pakistan has captured 31 vessels and 193 members during the year 1994. Those people are languishing in Pakistani jails and their families are suffering from starvation. They are the only members of their families who could earn. The Government of India should immediately take up this matter with the Pakistani Government to secure and release the detained members and vessels. There is sufficient disappointment among the people against the Government for not taking adequate steps in this direction so far. Thank you.

12.12 hrs.

(Mr. Deputy-Speaker in the Chair)

(Interruptions)

SHRI SANAT MEHTA (Surendra Nagar) : Sir, will you ask the Government to look into this matter? Two years ago, from the entire coast of Gujarat, their boats have been taken and they have been imprisoned in Pakistan. We have been appealing of the last two years but nothing has happened. My friend and everybody in Gujarat are anxious at the moment.

[Translation]

MR. DEPUTY SPEAKER : Would you like to say something?

[English]

SHRI MUDHUKAR SARPOTDAR (Mumbai Northwest) : The Government should make some statement. All the fishermen have been arrested by Pakistan and there is no trace of these people. This is a very serious matter.

[Translation]

MR. DEPUTY SPEAKER : He will reply when he will have to.

[English]

SHRI MADHKAR SARPOTDAR : The Home Minister should stand up and say that the Government is looking into the matter. They are not attentive.

SHRI RAM NAIK (Mumbai North) : Sir, the Home Minister, the Finance Minister and the leader of the House are not at all attentive. They are concerned only in mutual discussion.

[Translation]

This is a very serious matter. Fishermen have been imprisoned by Pakistani people. Would you not say anything about it...(Interruptions)

12.14 hrs.

[English]

(At this stage, Shri Gopal Tandel and some other hon. Members came and stood on the floor near the Table.)

MR. DEPUTY-SPEAKER : Please go to your seats. I have already asked them to give a reply.

(Interruptions)

MR. DEPUTY-SPEAKER : The Minister is going to reply, please go back to your seats. If you want to have a reply, please go back to your seats.

(Interruptions)

MR. DEPUTY-SPEAKER : Please go back to your seats first and then only the Minister would reply. The Minister is replying, please go back to your seats.

(Interruptions)

12.15 hrs.

(At this stage, Shri Gopal Tandel and some other hon. Members went back to their seats.)

(Interruptions)

MR. DEPUTY-SPEAKER : Hon. Members, if you do not go to your seats, then I will not allow the reply from the hon. Minister. Please go to your seats firsts.

[Translation]

SHRI RAM NAIK : The Congress Government did not work for two years and this Government is also doing the same thing.

DEPUTY SPEAKER : He is going to give is reply.

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : This is a matter of great concern. Government will take up this matter with the Ministry of Defence and Ministry of Home Affairs.

(Interruptions)

[English]

MR. DEPUTY-SPEAKER : Please listen. The hon. Minister is replying.

SHRI JASWANT SINGH (Chittorgarh) : I would like to raise a different issue. It is an appeal that I wish to make to you and through you...(Interruptions)

[Translation]

MR. DEPUTY-SPEAKER : He has said that he will reply after ascertaining the facts from the concerned Ministries.

(Interruptions)

[English]

SHRI SANAT MEHTA (Surendra Nagar) : There is no question of giving any explanation. It is a question of bringing back the fishermen. We want to know what measures are taken after 7th October, 1990.

SHRI MADHUKAR SARPORTDAR : You direct the hon. Minister to be present in the House to make a statement.

SHRI GOPAL TANDEL : Let someone take up the responsibility...(Interruptions)

It is not a new fact.

SHRI RAM VILAS PASWAN : I will collect the information from the Ministry of Defence and from the Home Ministry and I will lay it on the Table of the House.

MR. DEPUTY-SPEAKER : The hon. Minister says that this matter is related to the Defence Ministry. Therefore, the Minister of Defence will say on this matter later on.

[Translation]

He has said that he will obtained the facts from the concerned Ministries...(Interruptions)

[English]

SHRI SAT MAHAJAN (Kangra) : It is no answer. This is wrong. The House should not be treated lightly in this way. The hon. Minister can give an answer. Let him make a statement on this subject...(Interruptions) MR. DEPUTY-SPEAKER : Please now sit down. What else can be the hon. Minister say?

[Translation]

He is saying that this matter pertains to the Ministry of Defence. Gupta ji do you want to say anything.

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : I was not Home Minister two years back.

MR. DEPUTY-SPEAKER : Now you are.

SHRI INDRAJIT GUPTA : I will have to ascertain the facts about the matter raised here only then I will give a statement...(Interruptions)

MR. DEPUTY-SPEAKER : Hon. Minister of Home Affairs has said that he will give a statement. Now you please resume your seat.

[English]

SHRI JASWANT SINGH (Chittorgarh) : I rise to make an appeal to you and to the entire House. On 3rd December, 1971, i.e., 25 years ago, at about 5.30 in the evening, began an event which subsequently resulted, not only just in the emergence of an independent sovereign State of Bangladesh, but it is also to my mind and I am sure to those who recollect an event, a very noteworthy and glorious chapter of the army in independent India's history. Today is the 25th anniversary of that event. I refer to the 1971 War. A great many Indian gave up their lives both in the Eastern and the Western sectors. About 90,000 Pakistanis remained prisoners on Indian soil for many months. It resulted in the Shimla Agreement. That is not the history into which I wish to go now. I wish to appeal to you and to the entire House that if this great feat of the Army of Independent India goes unsung on its 25th anniversary, it would be an act of omission certainly by this House. It is, therefore, my appeal to you, in whatever fashion you find fit, that we certainly remember today the heroes of 1971, those who gave up their lives and those that are living. It is only an appeal that I make to you. It is up to you to decide how it is to be done. It is up to you to decide then how it is to be done...(Interruptions)

SHRI RAJESH PILOT (Dausa) : Sir, that day, the Government agreed that the Prime Minister would write to all the Chief Ministers to hold a get-together of all the people, who had taken part in the War or the ex-Servicemen, at the District Headquarters. If you recall, you were in the Chair and Shri Ram Vilas Paswan was here. The Prime Minister came a bit late. But when he called me there personally, he said that he would write a letter to all the Chief Ministers requesting or asking them to hold a reception at the District Headquarters so that the ex-Servicemen could come and have a cup of tea with the District Administration. They would do this in remembrance of those people who laid down their lives for the nation. Now, the hon. Minister is here. He can say whether the Prime Minister has done that or not. He can confirm that...(Interruptions)

[Translation]

SHRI ATAL BIHARI VAJPAYEE : Mr. Deputy Speaker, Sir, I made a request to the hon. Speaker about the matter raised by Jaswant Singh ji yesterday and had said that if he makes a mention about this incident at the outset of the meeting of the House that how our brave soldiers made sacrifices to give their contribution in the freedom struggle of their neighbouring country, it would be a tribute to those mrtyrs and our Jawans. Will get encouragement also. I am not aware as to what happened to that but a mention in this regard must be made in the House and the whole House should support that...(Interruptions) you can do that.

SHRIMATI SHUSHMA SWARAJ (South Delhi) : Mr. Deputy Speaker, Sir, 16th December is the victory Day.

[English]

SHRI NIRMAL KANTI CHATTERJEE : There was anti-Indianism also. Let us remind ourselves that the United States was trying to obstruct our attempts to help Bangladesh. Additionally, I think we should also celebrate the 25th Year of Independence of Bangladesh from the rule of Pakistan. We should add this to that.

[Translation]

SHRIMATI SHUSHMA SWARAJ Mr. Deputy Speaker, Sir, the war should on 3rd of that month and 16th was celebrated as Victory Day. This Government has totally forgotten those national heroes. A programme should be chalked out to honour those heros on 16th December...(Interruptions)

SHRI RAM VILAS PASWAN : Mr. Deputy Speaker. Sir, Rajesh Pilot ji had raised this issue but the hon. Prime Minister was not present here. When he came I apprised him about the matter raised. He called Rajesh Pilot and assured him about this. Hon. Prime Minister is expected here and I will bring this into his knowledge...(Interruptions)

SHRIMATI SHUSHMA SWARAJ : What you have done upto now?

[English]

SHRI RAJESH PILOT : Today, the Chief Ministers' Conference is being held. All the Chief Ministers of all the States are available in Delhi. I think the hon. Minister can take It up with the Chief Ministers. They will do it eagerly. Everyone respects them. It is only a question of initiative either on the part of the Central Government or the Home Minister.